

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AQUA DESIGNS INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 23-12-2019; List of Stakeholders as on Date: 07-09-2022; Name of IP: Mr. C. Ramasubramaniam; Process Number: 1; Last 5 digit of registration number: 10096

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				197342940				NA
3	Secured financial creditors	4	1673453447	4	1673164429		289018		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	49	11416319	39	5783844		5632475		Annexure 6
7	Operational creditors (Government Dues)	4	85578868	4	84560656		1018212		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	128	161965136	125	130147829		31817307		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		185	1932413770	172	2090999698	0	38757012	0	